

Annexure-7

Name of of the corporate debtor: REOM Infrastructure and Construction Limited ; **Date of commencement of CIRP:** 19.07.2019 ; **List of creditors as on:** 10.02.2021

List of Operational creditors (Government Dues)

(Amount
in Rs.)

Sl.No.	Details of Claimant			Details of claim received		Details of claim admitted						Amount of contingent Claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Identification No.	Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of Claim	Amount covered by Security Interest	Amount covered by guarantee	Whether related party?	% of Voting share in CoC					
1	Commercial Tax Department, Circle-3 Indore	Govt of Madhya Pradesh	13	22-10-2020	165,29,031	165,29,031		0	0	No	1.936%				165,29,031	
Total Amount					165,29,031	165,29,031					1.936%				165,29,031	